

LOK SABHA
UNSTARRED QUESTION NO. 198
TO BE ANSWERED ON 2 FEBRUARY, 2023

Dealer Commission

198. SHRI RAJMOHAN UNNITHAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Public Sector Undertakings (PSUs)/Oil Manufacturing Companies (OMCs) are implementing the periodical increase in the Petroleum dealer margin recommended by the Apoorva Chandra Committee and if so, the details thereof;
- (b) whether the Dealer Commission for the OMCs Petroleum Dealers has been hiked in the past and if so, the details thereof; and
- (c) if not, the reasons therefor along with the time by which it is likely to be hiked?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (c): Based on the recommendations of the Apurva Chandra Committee, Ministry of Petroleum and Natural Gas had advised OMCs about enhancement of dealers' margin on petrol & diesel.

Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements.

OMCs have accordingly been authorised to increase dealers' margin themselves. Subsequently, the dealers' margin for petrol and diesel has been increased by OMCs from time to time appropriately.

X-X-X-X-X